

3. To process and render marketable, all produce grown by the Company and to carry on the business of processing, manufacturing and dealing in Rubber, Coffee, Tea, Cocoa, Turmeric, Palm Oil and other agricultural and other products of the Company or otherwise.

Compressed Natural Gas Stations

3328. SHRI K. RAMAMURTHEE TINDIVANAM: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) the number of compressed natural gas stations opened in the country;

(b) whether there is enough demand for compressed natural gas for automobiles; and

(c) the steps taken to attract more people towards the use of natural gas oriented vehicles?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPT. SATISH KUMAR SHARMA): (a) There are 13 refuelling stations for dispensing CNG in the country.

(b) and (c) At present CNG is being used in petrol powered cars on a pilot project basis. This pilot project would also bring out the likely demand for compressed natural gas. As regards diesel powered buses, experimental operation of running a few converted buses on CNG-diesel dual-fuel mode is currently going on in Delhi and Madras. This limited experiment would generate technical and economic data for further decision-making.

Utilization of Equipments

3329. SHRI GOPI NATH GAJAPATHI: Will the Minister of COAL be pleased to state:

(a) whether the equipments procured for the open cast coal mining at different open cast mines are being utilized properly;

(b) if not, the reasons therefor; and

(c) the steps taken to improve the utilization of these equipments?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRI AJIT PANJA): (a) to (c) Opencast mining equipments are being deployed and utilized in opencast mines in a planned manner and there has been a steady increase of output per manshift (OMS) of opencast mines in the coal sector over the years. Some of the steps taken/being taken to improve further the utilisation of opencast equipments are:

(i) Improved facilities for repair, maintenance, better availability of HEMM, expeditious erection & commissioning of equipment, spare parts depots, monitoring of equipment performance by better communication & control.

(ii) Improving operational practices by better fragmentation, proper haul road, bench formation, hot-seat change for capital intensive higher capacity equipment, mobile canteen vans, transportation of workers, etc.

Industrial land in Daman

3330. SHRI D.J. TANDEL: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Daman and Diu administration has given Government Industrial land measuring 8900 sq. metres in Marwad Panchayat in village Kadiya in Daman to some developers and builders;

(b) if so, the details thereof;

(c) whether it is a fact that this land has been given at a cheaper rate thus causing huge revenue loss to the Government;

(d) if so, the reasons therefor;

(e) whether the Government propose to review the decision; and

(f) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P.M. SAYEED): (a) and (b) Daman and Diu Administration had sanctioned construction plans on Government land in Survey No. 72 & 73 of Village Kadiya Daman in favour of a private party in 1989. However, when complaints were received, action for removal of encroachment was initiated. But, after examination the encroachment was regularised under the provisions of the Goa, Daman and Diu Land Revenue Code, 1968. The Administration obtained in exchange land adjoining the encroached land measuring 8900 sq. metres and of same value from private parties. In addition an amount of Rs. 6,000/- as fine and an amount of Rs. 89,000/- as assessment amount was charged from the private parties.

(c) and (d) There has been no loss to the Administration since in addition to obtaining equal land of equal value a sum of Rs. 95,000/- has been recovered from the encroachers.

(e) and (f) Since the transaction is as per the law and no loss has been caused to the Administration there is no proposal to review the decision in the matter.

[*Translation*]

LPG agencies in M.P.

3331. SHRI SATYNARAYAN JATIYA: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) the number of LPG agencies in Madhya Pradesh as on November, 1993, and

(b) the places selected for allotment of LPG agencies under the marketing plan for 1993-94?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPT. SATISH KUMAR SHARMA): (a) As on November, 1993, there are 232 LPG distributorships in Madhya Pradesh.

(b) 33 LPG distributorships have been included in the LPG Marketing Plan 1993-94 for Madhya Pradesh at the following locations:—

1. Alot
2. Badnagar
3. Bhopal (5)
4. Indore (6)
5. Tikamgarh
6. Sehore
7. Chindwara